

Seventeenth Lok Sabha

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Title: Secretary General reported a message that Rajya Sabha at its sitting held on 8th December 2021, agreed without any amendment to the Assisted Reproductive Technology (Regulation) Bill, 2021 as passed by Lok Sabha, and sittings 9th December 2021, agreed without any amendment to the National Institute of Pharmaceutical Education and Research (Amendment) Bill, 2021 as passed by Lok Sabha.

**SECRETARY GENERAL:** Sir, I have to report the following messages received from the Secretary General of Rajya Sabha:

- (i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 8th December, 2021 agreed without any amendment to the Assisted Reproductive Technology (Regulation) Bill, 2021 which was passed by the Lok Sabha at its sitting held on the 1st December, 2021."
- (ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 9th December, 2021 agreed without any amendment to the National Institute of Pharmaceutical Education and Research (Amendment) Bill, 2021 which was passed by the Lok Sabha at its sitting held on the 6<sup>th</sup> December, 2021."

